

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

C.P. No. 217/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Tarun Komal Zindal

v/s.

Akshaj Business Facilitators LLP & 2 Ors.

SECTION OF THE COMPANIES ACT: 64 of the LLP 2008

ORDER

List this matter on 28.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)